

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/26(AHM) 2021 in CP(IB) 599 of 2019

Coram: **MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)**
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021**

Name of the Company: Salem Stainless Steel Suppliers Pvt Ltd
V/s
Cooltech Containers Pvt Ltd

Section: 12 A IBC/9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Kamlesh Vaidankar appeared for applicant.


Learned Counsel Mr. Vaibhav Mohnot appeared for res.

Matter to appear for further consideration on 07.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 22nd day of March, 2021

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)